

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**17. IA 1999/2020 IN C.P. (IB)-3163(MB)/2018**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL HELD ON 14.07.2021**

**NAME OF THE PARTIES: - Ravi Prakash Ganti**  
**IN THE MATTER OF**  
**Indiabulls Commercial Credit Ltd.**  
**V/s**  
**Mandakini Hospitality Pvt. Ltd.**

**Section: 7 and 60(5) of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Ravi Prakash Ganti appeared for the Liquidator. At his request, list this matter on **22.07.2021** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**ASHOK KUMAR BORAH**  
**Member (Judicial)**